## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL BOMBAY BENCH, GULESTAN BUILDING, No. 6 PRESCOT ROAD, BOMBAY: 1.

## Original Application No. 1136/95

## Monday the 15th day of July 1996

CORAM: Hon'ble Shri B.S. Hegde, Member (J)

Hon'ble Shri P.P. Srivastava, Member (A)

S.R. Marathe, working as Lab. Asstt, Residing at 1380 (New Shrkrawar Peth Pune - 411 002.

Pathak Ulhas Jaykrishna working as Lab. Asst. Residing at 212, Parvati Gaon Taware Bldg. Pune - 411 009.

S.S.Raghashetti, working as Lab.Asst. Residing at Flat No.304, Bldg. B-4, Karmayoga Hst. Complex, Opp. Dr. Beck and Co. Pimpri, Pune - 411 018

Smt. Pratibha Manoher Bhosale working as Research Asst. Residing at C/6/12, Rajmudra Society, Dhanakawadi. Pune - 411 043.

Dunda Dagadu Gawari, working as Lab.Asstt. Residing at CWPRS Colony C-14 Khadakwasaa R.S. Pune - 411 024

Madhav Gangadhar Mahajan Working at Lab.Asst. Residing at 1152 Budhwar Peth, Natuwada, Pune - 2.

Mrs. Pratibha P. Jahagirdar working as Lab. Asst. Residing at 15/169 Netaji Nagar Wanorie, Pune - 411 040.

A.R. Sonawane, working as Lab. Asst. residing at S.N. 75/55 Shantinagar Wananwadi, Pune - 40.

Mrs, Sadhana Anant Kulkarni working as Lab.Asst. residing at 4-A Shevanta Apartment Kirtinagar Vadgaon Budruk Sinhagad Road, Pune 411 041

Shambhaji Arjun Belhekar working as Lab. Assistant residing at Manjari Bk. Tal. Haveli District Pune: Kengale Sawaleram Manaji Working as Lab. Assistant residing at Khadakwasla R.S. Pune - 411 024.

Mrs. Shubhangi Arun Shastri, working as Lab. Assistant, residing at 19, 217 Netajinagar, Pune. 411 020.

.. Applicants 🖁

By Advocate Shri D.V.Gandal.

V/s.

Union of India through the Secretary to Govt. of India M/o Water Resounces, Shram Shakti Bhawan, Rafi Marg New Delhi - 110 OOl.

Central Water Commission through its Chairman Sewa Bhawan, R.K. Puram New Delhi.

The Director
Central Water & Power Research
Station, P.O. Khadkwasla
Research Station,
Pune - 411 024

...! Respondents.

By Advocate Shri Suresh Kumar Standing Counsel: Shri M.I. Sethia

## ORDER (ORAL)

Per Shri B.S. Hegde, Member (3)

Heard Counsel for the parties.

Pursuant to the prayer made by the applicants, the respondents vide their letter dated 28.6.96 stated that the benefit of the higher pay scale has been extended to the remaining 5 applicants.

In the circumstances, the respondents are directed to pay the arrears to all the applicants within a period of two months from the date of receipt of this order. O.A. is disposed of accordingly.

(P.P. Srivastava) Member (A) (B.S. Hegde)
Member(J)